Annexure - 2

Name of the corporate debtor: Pik Resource India Private Limited

Date of commencement of Liquidation: 30 August 2024

List of creditors as on: 21 October 2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of creditor	Details of claim received		Details of claim admitted								Amount of A	Amount of	Amount of	Remarks, if
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by gaurantee	% share in total amount of claims admitted	Amount of contingent claim	any mutual dues, that may be set off	claim rejected	claim under verification	any
1	Dhruv Ventures	01/10/24	4,09,06,250	4,04,42,520	Loans and Deposits	-	N/A	Un-securred	N/A	6.60%	-	-	4,63,730	-	
2	Maxum Writing Instruments Pvt Ltd	20/02/23	1,06,28,307	98,33,202		1	N/A		N/A	1.60%	-	-	7,95,105	-	Note - 1
3	Royal International	05/05/23	95,07,986	71,85,000		-	N/A		N/A	1.17%	-	-	23,22,986	-	Note - 1
4	Aruna Sawhney	07/05/23	5,93,27,057	4,32,46,477		-	N/A		N/A	0.00%	-	-	1,60,80,580	-	Note - 1 & 2
5	Rachna Sawhney	07/05/23	8,22,02,132	5,99,21,270		-	N/A		N/A	0.00%	-	-	2,22,80,862	-	Note - 1 & 2
6	Rajiv Sawhney	07/05/23	3,73,04,391	3,73,04,391		ı	N/A		N/A	0.00%	-	-	-	-	Note - 1 & 2
7	Manoj Bhojwani	07/05/23	30,32,00,000	1,42,00,000		-	N/A		N/A	0.00%	-	-	28,90,00,000	-	Note - 1 & 2
			54,30,76,123	21,21,32,860		•			•	9.38%	-	-	33,09,43,263	-	

Note

^{1.} The stakeholder has not submitted their claims during Liquidation Process. Accordingly, the claims submitted during CIRP period has been deemed to be submitted under Section 38, and accordingly included in the list of stakeholders.

^{2.} Related Party